## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

#### 2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

### DAILY CAUSE LIST DATED 10.03.2025

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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#### For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1540 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Mohd Nazim Khan Vs. HDFC Bank Ltd. & Ors.	Nilotpal Shyam
2.	I.A. No. 1543 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Bal Raj Singh & Ors. Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd., (now known as VV Multiplex Developers Pvt. Ltd.) & Ors.	Bhavya Khatreja
3.	I.A. No. 1544 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Jaipur Vidyut Vitran Nigam Ltd. Vs. Vikram Bajaj, RP for Mahamayay Metals LLP	Anuradha Upadhyay

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**Assistant Registrar**